

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 51(ND)/2015
CA NO.

CORAM:

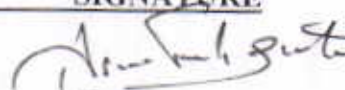
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

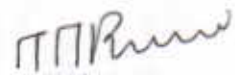
NAME OF THE COMPANY: Sh. Sermet Gureol
Vs.
M/s. Kalindi Building Systems Pvt. Ltd. & Ors

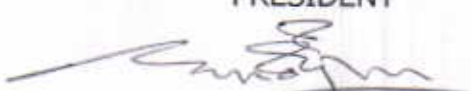
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASNOTOSH GUPTA	Adv.	Petitioner	

Order

On the basis of pecuniary jurisdiction, this matter falls within the jurisdiction
of Court No. 2. List before the appropriate Bench on 23.8.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

09.08.2016
(P.K.Sud)